

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2956
TO BE ANSWERED ON 12.12.2016

PROPOSALS UNDER DDUGJY FROM UTTAR PRADESH

2956. SHRI SURENDRA SINGH NAGAR:

Will the Minister of **POWER**
be pleased to state:

- (a) whether Government proposes to provide '24 X 7 Power for All' under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);
- (b) if so, the details thereof;
- (c) whether Uttar Pradesh Government has submitted proposals under DDUGJY and if so, the details thereof and the amount approved and released so far; and
- (d) whether the State Government has requested to release certain amount under the scheme immediately and if so, the details thereof; and Government's reaction thereto?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b): Supply of continuous and reliable power is responsibility of the respective State/Power Utilities. However, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. Uttar Pradesh has not signed the “24x7 Power for All” document so far. Government of India supplement the efforts of States with its scheme like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal DISCOM Assurance Yojana (UDAY), etc.

(c) : Government of Uttar Pradesh had submitted 75 Detailed Project Reports (DPRs) for various rural electrification works under DDUGJY. Based on the techno economical appraisal, overall availability of funds under the scheme and priority of works, Government of India sanctioned 75 new projects with the project cost of Rs.6946.44 crore during September, 2015. Since 2004-05, capital subsidy of Rs.7014.39 crore has been released so far for Uttar Pradesh under DDUGJY [including Rural Electrification (RE) component], as on 31.10.2016.

(d) : Funds are released as per guidelines of the Scheme on fulfillment of conditionalities. Government of Uttar Pradesh has been asked to complete required conditions for fund release.
